

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDAY SAGAR RAO): (a) to (d) Pursuant to the directions of the Supreme Court a Committee under the Chairmanship of Shri J.F. Ribeiro was constituted on 25.5.1998 by the Government to suggest ways and means for implementation of pending recommendations of the National Police Commission, National Human Rights Commission, Law Commission and Vohra Committee. The reports of the Committee have been filed in the Supreme Court as per its directions.

**Literature and other material**

2522. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether involvement of Pakistan's Inter Services Intelligence in the bomb blasts at places of worship across the South India has been established;

(b) if so, the details of persons arrested in this connection, State-wise; and

(c) the literature and other material recovered establishing the activities of ISI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) Investigations have established that an organisation called the 'Deendar Anjuman', a little known Muslim sect with its headquarters at Hyderabad and having links at Mardan in Pakistan, is involved in the series of bomb blasts in Churches in the States of Andhaa Pradesh, Karnataka and Goa. 35 of its activists (22 from Andhra Pradesh and 13 from Karnataka) have been arrested so far. Some documents have been retrieved from the scenes of crime which clearly command the Christian missionaries to 'stop conversions or quit India'. The base data of this pamphlet was found on the hard disk of the computer seized from the residence of one of the accused.